

to duty as the judgment is awaited. It is not possible to indicate when departmental action will be finalised.

Kalighat-Falta Railway

*476. Shri Ghosal: Will the Minister of Railways be pleased to state:

(a) whether the Kalighat-Falta Light Railway has been taken over by Government from 1st April, 1957; and

(b) if so, whether the Headquarters staff of the Managing Agents, M/s McLeod and Company Ltd., have been treated as Railway staff without break of service?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Yes.

(b) Employment has been offered by the Government of India, on the Eastern and South Eastern Railways, to all persons whose names were furnished by the Managing Agents M/s McLeod & Co. as being staff of the ex-Kalighat Falta Railway and who have been found suitable for the appropriate categories. These appointments necessarily have to be fresh ones under the Government, as the Company will be responsible for the liabilities in respect of the previous service of the staff under the Company.

मंडवाडीह में रेलवे वर्कशाप

*477. श्री सरजू पांडे : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) बनारस के पास मंडवाडीहमें जो रेलवे वर्कशाप स्थापित की जाने वाली है, उसके निर्माण के लिये कितने एकड़ भूमि ली गई है;

(ख) भूमि के अर्जन का वहाँ कितने कृषक परिवारों पर असर पड़ेगा;

(ग) क्या प्रतिकर बाजार भाव पर दिया जायेगा अथवा सरकार द्वारा तय की गई दर पर; और

(घ) रेलवे प्रशासन उन कृषकों को रोजगार दिलाने के लिये क्या प्रबन्ध करेगा

जिनकी भूमि इस काम के लिये ली जायेगी ?

रेलवे उपायंत्री (श्री शाहनवाज खाँ) :

(क) लगभग ३५० एकड़ जमीन ली जा रही है ।

(ख) इसकी सूचना अभी नहीं मिली है ।

(ग) नियमों के मुताबिक हर्जाने की दर राज्य के राजस्व अधिकारी (State Revenue Authorities) तय करते हैं ।

(घ) खाली जगहों के लिए इस्तहार निकाले जायेंगे और वहाँ के लोगों को रोजगार का अच्छा मौका मिलेगा ।

Road-cum-Rail Bridge at Dehri-on-Sone

*478. { Shri Kamal Singh:
Dr. Ram Subhag Singh:

Will the Minister of Railways be pleased to state:

(a) whether a scheme has been drawn up of a road-cum-rail bridge on the Sone river at Dehri-on-Sone;

(b) if so, the main features of the scheme;

(c) the estimated cost of the bridge; and

(d) when the work is likely to be taken up and the time by which it will be completed?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) No such scheme is under consideration of Railway Ministry.

(b) to (d). Do not arise.

Deck Passage Tickets

*479. { Shri Kumaran:
Shri Raghunath Singh:
Shri Tanti:

Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the Indian Government investigator who

was sent to investigate complaints of black-marketing in deck passage tickets on ships sailing between Madras and Singapore, has submitted a report to Government;

(b) if so, whether a copy of the same will be placed on the Table of the Sabha; and

(c) the action Government have taken to prevent black-marketing in tickets on ships on the Madras-Singapore run?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes.

(b) A summary of the report of the Deck Passenger Welfare Officer, Madras, is laid on the Table of the Sabha. [See Appendix III, annexure No. 26A.]

(c) To prevent black-marketing on Madras-Singapore run, the Eastern Shipping Corporation has introduced a system of advance booking through money orders. The British India Steam Navigation Co. has also introduced the same system at the Indian ports and the ports in Malaya and in addition this company has also introduced a system of registration for booking passages. Further steps are also under consideration.

Automatic Telephone Exchange at Madurai

***480. Shri Tangamani:** Will the Minister of Transport and Communications be pleased to state:

(a) whether there is a proposal for installing Automatic Telephone Exchange at Madurai; and

(b) if so, the action taken thereon?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes.

(b) The construction of the building will be taken up this year; automatic equipment has already been ordered.

Committee to examine Railway Bridges

***481.** { Shri H N. Mukerjee:
Shri Prabhatkar:

Will the Minister of Railways be pleased to state:

(a) whether he has set up a Committee to examine the state of railway bridges throughout the country; and

(b) whether it will be possible for the said committee to complete its work before the onset of the Monsoon?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) No, Sir.

(b) Does not arise.

Koyana Project

***482.** { Shri Assar:
Shri Sonawane:

Will the Minister of Irrigation and Power be pleased to state:

(a) what progress has so far been made in regard to Koyana Project in Maharashtra;

(b) when the project is likely to be completed;

(c) how much expenditure has so far been incurred on the project;

(d) whether it is a fact that irrigation facilities will also be made available on the construction of the project; and

(e) if so, how many acres of land have so far been brought under irrigation?

The Minister of Irrigation and Power (Shri S. K. Patil): (a) to (e). A statement is laid on the Table of the House. [See Appendix III, annexure No. 27.]

Baraset-Basrhat Light Railway

***483. Shrimati Renu Chakravartty:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the work on the construction of the broad